

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/182/KOB/2024 in IBA/13/KOB/2020
SECTION	REG. 15 (1) (b) IBBI
NAME OF PARTIES	K PARAMESWARAN NAIR (LIQUIDATOR) IN THE MATTER OF SREE BHADRA PARKS AND RESORTS LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	K PARAMESWARAN NAIR (LIQUIDATOR).
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**02 May 2024**

**O R D E R**

**IA(IBC)/182/KOB/2024 in IBA/13/KOB/2020**

This is an IA bearing No. 182/KOB/2024 filed by the Liquidator of M/s Shree Bhadra Parks and Resorts Limited under Regulation 15(1)(b) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 read with Rule 11 of NCLT Rules, 2016 to place on record the 9<sup>th</sup> Quarterly Progress Report for the quarter ended on 31.03.2024.

Learned Liquidator, Mr. K Parameswaran Nair appears through virtual mode.

The said 9<sup>th</sup> Quarterly Progress Report of the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/182/KOB/2024 is **allowed and disposed of**. No order is called for.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**